

We hereby certify that the above statement includes all the purchases and sales of equity shares and convertible debentures made on _____ by all the designated branches in India of our bank through stock exchanges in India on behalf of non-residents of Indian nationality/origin (NRIs) and overseas companies, partnership firms, societies and other corporate bodies owned by such persons to the extent of at least 60 per cent (OCBs) or NRIs/OCBs themselves. We also certify that the investments in each company by any single NRI does not exceed 5% of the paid up capital/each series of convertible debentures.

Place _____

Date _____

Stamp

(Signature of Authorised Official)

Name : _____

Designation : _____

Forwarded to the Chief General Manager, Exchange Control Department, (Foreign Investment Division), Reserve Bank of India, Central Office, Central Office Building, 11th Floor, Shahid Bhagat Singh Road, Fort, Mumbai-400 001.